

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1376(KB)2018  
IA(I.B.C)/515(KB)2024, IA(I.B.C)/526(KB)2024,  
IA(I.B.C)/793(KB)2020, IA(I.B.C)/2078(KB)2023,  
IA(I.B.C)/1103(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	DEWESH AUTO CREATIVE SERVICES PRIVATE LIMITED VS A.K. POWER INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. A Rao, Advocate ] for Liquidator

Mr. Pratim Bayal , Liquidator

Mr. Sanwal Tibrewal Advocate ] for Suspended Management

Ms. Manju Bhuteria, Adv. ] For the Applicant in IA 526 of 2024

Ms. S. Chowdhary, Adv.

**O R D E R**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/515(KB)2024**
  - a. Ld. Counsel Ms. Aparajita Rao appearing for the Liquidator wishes to file an Affidavit to bring on record its decision taken by the Liquidator about the claim of the Applicant. In view of such, let the same be done within a period of one week.
  - b. List this matter **on 10.05.2024.**
3. **IA(I.B.C)/526(KB)2024:**
  - a. Hardcopy of the Rejoinder be made available within a period of one week.
  - b. List this matter **on 10.05.2024.**
4. **List all other matters also on 10.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**